

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-04-2021 AT 12.00 Noon THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/991/2020
IN
PETITION NUMBER : CP/301/2020
NAME OF THE PETITIONER : Dr.Ravindranath Kancherla & 1 Another
NAME OF THE RESPONDENTS : Ravindranath GE Medical Associates Pvt Ltd
& 12 Others
UNDER SECTION : Sec 242 (2) of CA, 2013

ORDER

Learned Sr. Counsel Mr. P.S. Raman and Ld. Counsel Mr. T.K. Bhaskar for the Applicant are present. Ld. Counsel Mr. Arun Karthik Mohan for the R1 is present.

At request of both the parties, matter is adjourned to **11.06.2021** for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs